

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

**DATE: 10<sup>th</sup> August, 2015**  
**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Appeal No. 97/2015 (M.A. No. 804/2015 & M.A. No. 805/2015)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness  Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Appellant
2.	M.A. No. 807/2015 in Original Application No. 263/2015	Sanjay Kumar  Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Advs. for Applicant
3.	R.A. No. 23/2015 (M.A. No. 799) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant
<b>AFTER NOTICE</b>			
4.	Original Application No. 281/2015 (M.A. No. 711/2015)	M/s. Shikhar Textile  Vs. Uttar Pradesh Pollution Control Board	Mr. S. A. Zaidi, Gulnaz Praveen, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 251/2015	Mahaganga Printpack Industries & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vishwendra Verma, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 2, 4 & 5 Ms. Pradeep Misra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6, 8 & 9
6.	Original Application No. 233/2015	Ratneshwar Prasad Singh  Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant  Mr. Anup Kr. Sinha, Adv. for R-1 to 3
7.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB
<b>FOR HEARING</b>			
8.	Original Application No. 180/2015	Sushil Raghav  Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Advs. for R-5
9.	Original Application No. 181/2015 (M.A. No. 519/2015 & M.A. No. 520/2015)	Kuldeep Nagar  Vs. Union of India & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Amit Agrawal, Adv. for WBPCB

			Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Vikram Mehta, Adv. for R-5 Ms. Heena, Adv. for R-6 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Devraj Ashok, Adv. for Karnataka State & PCB
10.	Original Application No. 196/2014	Krishan Kant Singh  Vs  M/s Hindustan Coca-Cola Beverages Pvt. Ltd.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3
11.	Original Application No. 197/2014	Aviation Employees Co-operative House Building Society Ltd.  Vs  Commissioner, EDMC	Mr. S.N. Singhal, Adv. for Applicant  Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Chanchal Sharma, Adv. for R-2 Mr. Narender Pal Singh, Adv. for R – 3 Mr. Sanjay Dewan, Adv. for Delhi Police Mr. Balendu Shekhar, Adv.
12.	Original Application No. 59/2012	Vikrant Kumar Tongad  Vs  Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Rahul Chowdhary, Mr. Ritwick Dutta, Adv. For the Applicant.  Ms. P. Batra Singh, Adv. For R-1. Mr. Hemant Saini, Adv. for Noticee No.2 Mr. Rajiv Nayyar Sr. Adv. & Rohit Sharma, Adv. For Noticee No. 6. Mr. Avijit Bhushan, Adv. for R-5, UPSIDC Mr. D.K.Dhayani, Adv. for R-4, UPPCB Mr. A. K. Prasad, Adv. for R-8. Mr. B.V. Niren & Mr. A.K.Prassad, Advs. For CGWA/CGWB Mr. Ravi Kishore & Prashant Mathur, Advs. for the State of Andhara Pradesh Ms. Savitri Pandey, Adv. For State of U.P.
13.	Original Application No. 94/2013 <b>(Noticee No. 7, 8, 9, 10 &amp; 18)</b>	Vikrant Kumar Tongad  Vs  Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD

14.	Original Application No. 489/2014 (M.A.No.803/2014)	Indian Institute of Sustainable Development  Vs.  U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant.  Mr. Vishwendra Verma, Adv. For R-1 Mr. Vinod Kumar Solanki, Executive Officer for R-3. M. Yogesh Kanna, Adv. For R-13. Ms. Kankana Arandhara, Adv. For R-18 Mr. Devraj Ashok, Adv. For State of Karnataka, R-10. Mr. Jogy Scaria, Reegan S. Bel, Adv. For R-11. Mr. M. Yogesh Kanna & J. Janani, Adv. For State of Tamil Nadu, R-13 Mr. Guntur Prabhakar, Adv. for Govt. of A.P., R-15. Ms. Savitri Pandey, Adv. For R-16. Mr. Rahul Verma with Mr. Bharat Jagat Joshi, Adv. For R-17. Mr. Kankana Arandhara, Adv. For R-18 Ms. Aprajita Mukherjee, Adv. For R-19 M. Yogeshkanna, N. Sanka Kumaran, Adv. For State of Tamil Nadu. Ms. Aprajita Mukherjee, Adv. For State of Meghalaya.
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**Date: 10<sup>th</sup> August, 2015**  
**Time : 2.00 PM**

**HON'BLE MR. JUSTICE U. D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No. 121/2013	Akash Vashishtha & Anr.  Vs.  Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R – 5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R – 6 Mr. V.N. Koura with Angli Dayal, Adv. for R – 7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Bulandshahar Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Adv. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre

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